

شہری غلام قادر : کیا میں یہ چلن
سکتا ہوں کہ کیا کشمیری میتھڈ کو
بھی عمل میں لایا گیا ہے جس سے کہ
ایک ایکڑ زمین میں ساٹھ من کی
پیداوار ہوتی ہے ؟

[Shri Ghulam Qader: May I know whether the Kashmiri method, which yields a produce of 60 maunds per acre, has also been employed?]

ڈا॰ پی॰ एस॰ देशमुख : हम साठ
मन से भी ज्यादा पैदावार करना चाहते हैं
और इसलिये हम इस मीथड को इस्तेमाल
कर रहे हैं ।

Shri Bansal: The hon. Minister just now said that the cost of the Japanese method would be far less than the Indian method. What is the percentage of this difference?

Dr. P. S. Deshmukh: My hon. friend did not care to listen to the question or the answer carefully. I said per maund cost so far as the production is concerned. The production according to the Japanese method has varied from 6,000 lbs. to about 11/12,000 lbs. Now, if you compare the cost per maund of yield of paddy in the two cases, the cost is less.

Shri Bansal: The question was: "What is the cost per maund of production of rice?" He said it would be far less. I want to know the percentage of that "less".

Dr. P. S. Deshmukh: The question definitely was regarding the cost per maund of yield.

Mr. Deputy-Speaker: Yield. That is what I thought. Enough of rice.

Next question.

KHOWAI-KALYANPUR AND KALYANPUR- TELIAMURA ROADS

*1888. **Shri Dasaratha Deb:** Will the Minister of Transport be pleased to state:

(a) whether lands of a large number of peasants have been either requisitioned by Government in constructing the Khowai-Kalyanpur and Kalyanpur-Teliamura Roads (Tripura); and

(b) if so, whether Government would grant compensation to all whose lands have been affected?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Lands of 302 peasants for Khowai-Kalyanpur road and of 42 peasants for Kalyanpur-Teliamura road have been acquired.

(b) Yes, as soon as possible.

Shri Dasaratha Deb: What is the maximum and minimum amount that is to be given to the peasants concerned as compensation per acre?

Shri Shahnawaz Khan: The amount of compensation to be paid to the peasants is determined by the Land Acquisition Officer.

Kumari Annie Mascarene: May I know whether Government proposes to give these people substitute land elsewhere?

Shri Shahnawaz Khan: No, Sir.

Shri Biren Dutt: Is it a fact that in respect of the land taken over so far in Tripura for road construction no compensation has yet been paid, and is it also the case for the Assam-Agartala Road or any other road?

Shri Shahnawaz Khan: The question related to a different road, and not to the Assam-Agartala Road.

Shri K. K. Basu: May we know how long the Land Acquisition Officer will take to determine the compensation that is to be given to these peasants? Is there any time limit fixed by the Government?

Shri Shahnawaz Khan: There is no time limit fixed. It depends on a number of factors.

The Deputy Minister of Railways and Transport (Shri Alagesan): These lands were taken possession of only at the end of 1952, and it is rather too soon.

MOBILE MEDICAL UNITS IN TRIPURA

*1889. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) whether any mobile medical unit has been arranged in Tripura for preventing epidemic in rural areas during the current year;

(b) if so, how many of such units and in which area or areas such units are operating; and

(c) if not, whether Government propose to introduce such units in the near future?